

Office Order

Consequent upon the transfer of Sh. R.C. Dimri, Additional Sessions Judge, Panipat (Exclusive Court for fast tracking of cases of heinous crimes against women) and in compliance of Hon'ble High Court letter No. 503/Gaz.II (7) dated 11.01.2013, the court of Mrs. Shashi Bala Chauhan, Additional District and Sessions Judge, Panipat, is hereby declared as Exclusive Court for fast tracking of cases of heinous crimes against women.

All concerned be informed accordingly.

Lawan
District & Sessions Judge,
Panipat.

Endst No. 12344/65 Dated 06-7-17.

Copy forwarded to the followings for information and necessary action:

1. All the Judicial Officer's posted at Panipat Sessions Division
2. The District Attorney, Panipat.
3. The President District Bar Association, Panipat and Samalkha.

Lawan
District & Sessions Judge,
Panipat.